



2026:AHC:51427

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6934 of 2026

Bahadur

.....Petitioner(s)

Versus

State Of U.P. And 16 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Sanjay Kumar Srivastava, Saroj Kumar Ram
Counsel for Respondent(s)	: Ashok Kumar, Bhupendra Kumar Tripathi, C.S.C., Gyan Prakash Verma

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed.
2. Prayer made is allowed.
3. The writ petition is dismissed as not pressed.
4. It is made clear that no liberty has been granted to the petitioner to file a fresh writ petition on the same cause of action.

(Prakash Padia,J.)

March 13, 2026

Pramod Tripathi